

**Investment priorities for production of Cars in Fifth Plan**

2629. SHRI PURUSHOTTAM  
KAKODKAR:  
SHRI K. LAKKAPPA:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether his Ministry has made any investment priorities for the production of cars in the Fifth Plan;

(b) if so, the outlines thereof;

(c) whether there is going to be big expansion of the existing plants in the Fifth Plan; and

(d) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d). No, Sir. One of the existing manufacturers has applied for expansion of capacity by 4,000 cars annually and another is likely to increase the production during the Fifth Plan period marginally to a level of 5,000 cars a year from their present achievable capacity of 3,400 cars a year.

**Wage Board for Non-Journalists**

2630. SHRI RAM BHAGAT  
PASWAN:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of LABOUR be pleased to state:

(a) whether Government intend to set up a Wage Board for non-journalists; and

(b) if so, the date by which such a Board will be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b). The matter is under consideration.

**Contract for Supply of Heavy Cranes to Zambia**

2631. SHRI RAJDEO SINGH: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Indian Consortium for power projects has won a contract worth Rs. 1.20 crore for supply of heavy cranes to Zambia;

(b) if so, whether the Corporation has secured the contract against International Competition;

(c) if so, the amount of foreign exchange expected to be earned; and

(d) whether this is the first contract secured by the Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The amount of net foreign exchange earning is expected to be about Rs. 65 lakhs.

(d) No, Sir. This is the 9th export Contract secured by the Indian Consortium for power projects.

**Shifting of Office of DGS&D Department from Jamnagar House to South Extension Area**

2632. SHRI MADHU LIMAYE: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether complaints were received about the shifting of the Director (Inspection) in the DGS&D Department of Supply office to a building in the South Extension area at a monthly rent of Rs. 22,000;

(b) whether the ostensible reason for shifting the office from Jamnagar House was that the Jamnagar premises were leaking;

(c) whether the shifting arrangements have since been cancelled;

(d) whether the officer responsible for this extravagant proposal has been disciplined and punished; and

(e) if not, the reason for the leniency shown to him?

**THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) Yes, Sir. The monthly rent would have worked out to Rs. 16,240 and not Rs. 22,000 at the rate of Rs. 1.60 per sq. ft. per month of the carpet area.

(b) Besides the fact that the premises were leaking the main reasons were that certain rooms were declared dangerous by the CPWD, there was shortage of office accommodation and the Directorate of Estates was unable to provide any alternative Government accommodation;

(c) Yes, Sir. On further consideration, Government decided not to proceed with the proposal.

(d) There was no extravagant proposal. The question of any disciplinary action against any officer does not arise.

(e) The question does not arise.

**Manufacture of Electric Lamp making Machinery by HMT**

2633. **SHRI ANNASAHEB GOKHINDE:** Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Hindustan Machine Tools is planning to manufacture electric lamp making machinery with the collaboration of a foreign country;

(b) whether the possible alternative avenues for manufacturing the said machinery have been fully explored; and

(c) whether Bijlee Products (India) Private Limited, Poona have suggested any such alternative; and if so, the reaction of Government thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY**

(**SHRI DALBIR SINGH**): (a) and (b). Yes, Sir.

(c) M/s. Bijlee Products (India) Pvt. Ltd., Poona had written to the Government about their ability to manufacture semi-automatic lamp-making machines. Hindustan Machine Tools Limited are planning to produce high speed GLS chains involving a highly sophisticated technology which is not yet available in the country. Government are, therefore, of the opinion that the two schemes are complementary and not competitive as such.

**Increase in Wages of Workers of B.H.E.L. and HEL**

2634. **SHRI H. M. PATEL:** Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Joint Committee in the Bharat Heavy Electricals Limited and Heavy Electricals India Limited have agreed for an increase in the minimum wage in the two plants; and

(b) if so, the increase recommended and what will be the additional financial burden on the Exchequer of the two Companies?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH):** (a) Yes, Sir.

(b) The amount of increase in the minimum wage, as agreed to is Rs. 55 per month. This increase takes effect from 1st September, 1973. The additional financial burden as a result of this increase is approximately Rs. 2.52 crores per annum.

**Aluminium Industry hit by Power Shortage**

2635. **SHRI BAKSI NAYAK:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether industries have been hit by an acute shortage of power during the current year;